NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09,2017 AT 10.30 AM

| TRANSFER PETITION NO. | TP No.136/HDB/2016 |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CA No.260/CB/2013 |
| NAME OF THE COMPANY | Vinithi Software Solutions Private Limited |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 621A |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Enclosed Order Sheet

None appears for the Petitioner and Respondent.

Post the case on 04.10.2017 under the Caption "fer dismissel"

Member (T)

Member (J)

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